

(c) State Union Territory.	Seats reserved.
West Bengal	95
Bombay	275
Madras	74
Kerala	20
Madhya Pradesh	37
Bihar	5
Delhi	30
Andhra Pradesh	16

(c) Year	Residential buildings	Non-residential buildings
1955-56	62,532	19,112
1956-57	57,784	53,517
(d) 1955-56	4,98,560	1,88,675
1956-57	5,20,436	3,16,903

Ashoka Hotel

1713. Shri Daljit Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount spent on the maintenance of Ashoka Hotel building so far; and

(b) the total cost of the imported material used in the construction of this building?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The amount spent on the maintenance of buildings and equipment of the Ashoka Hotel for the period 1st November, 1956 to 28th February, 1958 is Rs. 2,34,265.

(b) The total delivered cost of articles which were directly imported by the Ashoka Hotel (inclusive of Indian Customs duty etc.) and were used in the construction and equipment of the Hotel, is Rs. 44,39,653.

Bee-keeping

1714. { Shri Ghosal:
Shri B. Das Gupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any scheme for the improvement of honey production and for the establishment of brood bee farms in West Bengal; and

(b) if so, the details thereof?

The Minister of Commerce and Industry and Finance (Shri Muzaffar Daul): (a) There is a scheme for the improvement of honey production but not for brood bee farms.

(d) Yes. It is intended to set up independent hospitals, where the number of beds required is likely to be 100 or more.

Offices in Simla

1712. Shri Hem Raj: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Government of India Offices located at Simla and number of buildings occupied by them;

(b) the number of Government buildings given out on rent and the annual of annual rent received during the last two years, year-wise;

(c) the bills paid as municipal taxes for the last two years, year-wise; and

(d) the bills of repairs for the last two years, year-wise?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) 25 and 16 respectively.

(b) Apart from 728 residential buildings let out on rent during 1955-56 and 1956-57, in the former year Government were also running the Grand Hotel themselves. Rent realisations including recovery of past arrears totalled Rs. 4.81 lakhs in 1955-56 and Rs. 2.60 lakhs during 1956-57, the respective figures of assessment being Rs. 3.94 lakhs and Rs. 2.91 lakhs. No rent is assessed in respect of office buildings.

(b) As a result of the schemes financed by the Central Government, the following bee colonies have been set up in West Bengal:

	1957-58	
	(into 31st December 1957)	
1955-56	1956-57	
30	281	129

The Khadi and Village Industries Commission which is concerned with the development of bee-keeping industry has allocated Rs. 57,900 for the development of this industry in West Bengal during 1958-59. The details of the scheme will be settled when expenditure sanction is issued during the year 1958-59.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF HINDUSTAN STEEL PRIVATE LIMITED

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Annual Report of the Hindustan Steel Private Limited, along with the Audit Report for the year 1956-57. [Placed in Library. See No. LT.—612/58].

STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION RE: KHADI AND AMBAR CHARKHA.

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the statement correcting the reply given on the 25th February, 1958, to Unstarred Question No. 510 by Shri J. M. Mohamed Imam regarding Khadi and Amber Charikha. [Placed in Library. See No. LT.—613/58].

STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION RE: AMBAR CHARKHA PROGRAMME.

Shri Manubhai Shah: I beg to lay on the Table a copy of the statement correcting the reply given on the 10th March, 1958, to Unstarred Question No. 1225 by Shri T. Subramanyam

regarding Ambar Charikha Programme. [Placed in Library. See No. LT.—614/58].

AUDITED ACCOUNTS OF EMPLOYEES' STATE INSURANCE CORPORATION, 1955-56.

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table, under Section 36 of the employees' State Insurance Act, 1948, a copy of the Audited Accounts of the employees' State Insurance Corporation for the year 1955-56. [Placed in Library. See No. LT.—615/58].

ANNUAL REPORT OF EMPLOYEES' STATE INSURANCE CORPORATION, 1956-57

Shri Abid Ali: I beg to lay on the Table under Section 36 of the Employees' State Insurance Act, 1948, a copy of the Annual Report of the Employees' State Insurance Corporation for the year 1956-57. [Placed in Library. See No. LT.—615/58].

Shri Morarka (Jhunjhunu): Sir I want to raise a point of Order here. The hon. Deputy Minister has just now laid on the Table of the House two Annual Reports of this Corporation, one for the year 1955-56 and another for the year 1956-57 under Section 36 of the Employees' State Insurance Act, 1948. If you look at this Section, it says that not only should the Annual Report be placed on the Table of the House, but also a Budget prepared by this Corporation and accepted by it should be placed on the Table of the House. Not only do they not place the reports every year on the Table of the House, but the Annual Budget is not at all placed. In the first instance, what is the use of placing a Report before this House which is three years old? The hon. Deputy Minister has today placed on the Table of the House a report for the year 1955-56. What is the use of having these reports and that also without the budget? Even if there is a budget, what is the use of that budget when it is two or three years old? It is a statutory obligation under the said Act and I want to know why these obliga-